

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-520**  
CP No.-111/66/ND/2022

**IN THE MATTER OF:**

DMI Housing Finance Pvt. Ltd.

**....Applicant**

**SECTION**

U/s 66 CA

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra, Advs.

**ORDER**

Ld. Counsel for the RD is present and directed to file the report on priority basis before the next date of hearing. List the matter on **10.02.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**